

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CR LM P No.9 4 1 8 / 2 0 0 7 In &  
Petition(s) for Special Leave to Appeal (Crl)... 2 0 0 7

(From the judgement and order dated 1 4 / 0 3 / 2 0 0 7 in CRLA No. 9 0 / 2 0 0 4  
of The HIGH COURT OF PA T N A)

BHUVA N E S H W A R YADA V

Petitioner(s)

VE R S U S

STA T E OF BIH A R & ORS.

Respondent(s)

(For permission to file SL P )

Date: 2 0 / 0 8 / 2 0 0 7 This Petition was called on for hearing today.

CORA M :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T  
HON' B L E MR. JUS T I C E D.K. JA I N

For Petitioner(s)

Mr. Akhilesh Ku m a r P a ndey, Adv.  
Mr. Sudhan shu Sar an, Adv.  
Ms. Ranja n a Nar ayan, Adv.  
Ms. Shefali J ain, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
OR D E R

Per mi s sion to file special leave petition granted.

Issue notice.

(Neena Verm a)  
Court Master

Court Master

(Vijay Aggarwal)